

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/179(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	UNITED DARJEELING TEA PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Ms. Shruti Singhania, FCS

] For the Applicant Company

ORDER

1. Ld. Authorized Representative for the Petitioner present.
2. Registry is directed to issue notice to RoC WB, to file its report by way of speed post and email and place tracking information on record.
3. Post this matter on **23.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**